

**NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/150/2016

**NAME OF THE PETITIONER(S)** : Madhu Dadha & 2 others

**NAME OF THE RESPONDENT(S)** : M/s Dadha Securilockers Private Limited & 4 others

**UNDER SECTION** : 397/398, 237, 402 & 403

<b>S.No. NAME (IN CAPITAL)</b>	<b>DESIGNATION</b>
<b>SIGNATURE</b>	

**REPRESENTATION BY WHOM**

1. G. Krishnakumar } Advocates for the petitioner  
Rajagopal Vasudevan }

**ORDER**

Shri G Krishnakumar, counsel for the petitioner present. No representation on behalf of the respondents. The applicant in CA1/2014 is also absent. In the circumstances the respondents in the CP are set ex parte. Time extended for hearing final arguments. Put up on **24.01.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)